

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).26867-26868/2019

(Arising out of impugned final judgment and order dated 01-08-2019 in WA No. 962/2017 01-08-2019 in WA No. 968/2017 passed by the High Court Of Kerala At Ernakulam)

SEBASTIAN DOMINIC

Petitioner(s)

VERSUS

K. HARRIS & ORS.

Respondent(s)

Date : 03-10-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. K. Rajeev, AOR  
Mr. A Karthik, Adv.  
Mrs. Sreepriya K, Adv.  
Ms. Niveditha R.menon, Adv.  
Mr. Aditya Verma, Adv.

For Respondent(s) Mr. Dushyant Manocha, Adv.  
Ms. Anannya Ghosh, AOR  
Ms. Mrinalini Mishra, Adv.

Mr. Mritunjay Kumar Sinha, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the petitions on 7<sup>th</sup> November, 2023.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER

